

- I. Notifications of the Minority of Human Resource Development.**
- II. Statement giving reasons for delay in laying the notifications of the Ministry of Human Resource Development.**
- III. Report (2004-2005) of Assam University, Silcher Auroville Foundation Auroville, Annual Accounts (2001-2002) of Babasaheb Bhimrao Ambedkar University, Lucknow and related papers.**
- IV. Reports and Accounts 2001-02 to 2004-05 of various Educational Institutions and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

- I (i) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. F 13-10/2003-Desk (U) dated the 24th June, 2006, amending and making additions to the Statutes of Mizoram University, under sub-section (2) of section 46 of the Mizoram University Act, 2000. [Placed in Library. See No. L.T. 4812/06]
- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education) under sub-section (3) of section 24 of the National Commission for Minority Educational Institutions Act, 2004:
 - (1) G.S.R. 286 (E) dated the 16th May, 2006, publishing the National Commission for Minority Educational Institutions (Annual Statement of Accounts) Rules, 2006.
 - (2) G.S.R. 416 (E) dated the 12th July, 2006, publishing the National Commission for Minority Educational Institutions (Salaries and Allowances and Conditions of Service of Chairperson and other Members) Rules, 2006. [Placed in Library. See No. L.T. 4810/06]
- II. A copy each (in English and Hindi) of the following statements giving reasons for delay in laying of the Notifications of the Ministry of Human Resource Development (Department of Secondary and Higher Education):

[25 August, 2006]

RAJYA SABHA

- (1) No. F.4-26/2004-U.1, Case No. 283, dated the 2nd August, 2006, regarding statement explaining the reasons of delay for not laying the University Grants Commission (Minimum Standards of Instruction for the Grant of the First Degree through Formal Education) Regulations, 2003, notified on the 5th June, 2004, within the stipulated period. [Placed in Library. See No. L.T. 4800/ 06].
- (2) No. F.4-26/2004-U.1, Case No. 284, dated the 2nd August, 2006, regarding statement explaining the reasons of delay for not laying the University Grants Commission (Minimum Standards of Instruction for the Grant of the Master's Degree through Formal Education) Regulations, 2003 notified on the 5th June, 2004 within the stipulated period. [Placed in Library. See No. L.T. 4800/ 06].
- (3) No. F.4-41/2003-U.1 (A) (Pt.) Case No. 286, dated the 2nd August, 2006, regarding statement explaining the reasons of delay for not laying the University Grants Commission (Returns of Information by Universities) Rules, 2004 notified on the 10th March, 2004 within the stipulated period. [Placed in Library. See No. L.T. 4801/ 06].
- (4) No. F.4-41/2003-U.1 (A) (Pt.), Case No. 287, dated the 2nd August, 2006, regarding statement explaining the reasons of delay for not laying the University Grants Commission (Returns of Information by University Grants Commission) Rules, 2004, notified on the 10th March, 2004 within the stipulated period. [Placed in Library. See No. L.T. 4802/ 06].

III. (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of section 30 of the Assam University Act, 1989.

(a) Twelfth Annual Reports of the Assam University, Silchar, for the year 1004-2005.

(b) Review by Government on the working of the above University.

(2). Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 4810/ 06]

(3). A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 24 and sub-section (4) of section 26 of the Auroville Foundation Act, 1988:

- (a) Annual Report of the Auroville Foundation, Auroville, for the year 2004-2005.
 - (b) Annual Accounts of the Auroville Foundation, Auroville, for the year 2004-2005, and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.
- (2) Statement giving reasons for the delay in laying the papers mentioned at (1) (a) & (b) above. [Placed in Library. See. No. L.T. 4809/ 06]
- (3) A copy each (in English and Hindi) of the following paper under sub-section (4) of Section 30 of the Babasaheb Bhimrao Ambedkar University Act, 1994:
- (a) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2000-2001, and the Audit Report thereon. [Placed in Library. See. No. L.T. 4884/ 06]
 - (b) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the years 2001-2002, and the Audit Report thereon. (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See. No. L.T. 4885/ 06]

IV. A copy each (in English and Hindi) of the following papers.

- (i) (a) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, for the year 2004-2005, and the Audit Report thereon, under sub-section (4) of section 35 of the Aligarh Muslim University (Amendment) Act, 1981.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See. No. L.T. 4887/06]
- (ii) (a) Annual Report of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (IIITM), Gwalior, for the year 2002-2003.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See. No. L.T. 4803/06]

- (iii) (a) Annual Report of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (IIITM), Gwalior, for the year 2003-2004.
- (b) Annual Accounts of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (IIITM), Gwalior, for the year 2003-2004, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 4804/06]
- (iv) (a) Annual Report of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (IIITM), Gwalior, for the year 2004-2005.
- (b) Annual Accounts of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (IIITM), Gwalior, for the year 2004-2005, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b). [Placed in Library. See No. L.T. 4805/06]
- (v) (a) Annual Report and Accounts of the Indian Institute of Advanced Study (IIAS), Shimla, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4807/06]
- (vi) (a) Annual Report of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2004-2005.
- (b) Annual Accounts of the National Council of Educational

Research and Training (NCERT), New Delhi, for the year 2004-2005, and the Audit Report thereon.

- (c) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 4808/06]
- (vii) (a) Annual Report and Accounts of the Indian Council of Philosophical Research (ICPR), New Delhi, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above council. [Placed in Library. See No. L.T. 4806/06]
- (viii) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4813/06]
- (ix) (a) Annual Report and Accounts of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2003-2004, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4814/06]
- (x) (a) Annual Report and Accounts of the National Institute of Technology, Calicut, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4888/06]

- (xi) Statement giving reasons for not laying the Report of the Babasaheb Bhimrao Ambedkar University for the year 2001-2002, within the stipulated period. [Placed in Library. See No. L.T. 4886/06]
- (xii) Statement giving reasons for not laying the Annual Report and Accounts of the Babasaheb Bhimrao Ambedkar University for the years 2002-2003, 2003-2004 and 2004-2005 within the stipulated period. [Placed in Library. See No. L.T. 4886/06]

Notifications of Ministry of Railways

SHRI R. VELU: Sir, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Railways, under section 199 of the Railways Act, 1989:—

- (1) G.S.R. 221 (E) dated the 19th April, 2006, publishing the Indian Railways (Open Lines) General Amendment Rules, 2006, together with delay statement. [Placed in Library. See No. L.T. 4870/06]
- (2) G.S.R. 453 (E) dated the 1st August, 2006, publishing the Railways Passengers (Cancellation of Ticket and Refund of Fare) (Second Amendment) Rules, 2006. [Placed in Library. See No. L.T. 4749/06]
- (3) G.S.R. 476 (E) dated the 11st Augst, 2006, publishing the Indian Railways (Open Lines) General (Second Amendment) Rules, 2006. [Placed in Library. See No. L.T. 4749/06 for (2) and (3)]
- (4) G.S.R. 477 (E) dated the 11th August, 2006 publishing the indian Railways (Open Lines) General (Third Amendment) Rules, 2006, [Placed in Library. See No. L.T. 4870/06]

Notifications of Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
SHRI PAWAN KUMAR BANSAL: Sir, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue), Notification G.S.R. 455 (E) dated the 1st August, 2006, exempting the Indian Ordinance Factories, Department of the Defence Production, Ministry of Defence from operation of clause (a) of sub-rule